

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1210  
TO BE ANSWERED ON 19.09.2020**

**UNORGANISED WORKERS SOCIAL SECURITY ACT**

**1210. SHRI PRADYUT BORDOLOI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of workers registered under Unorganised Workers Social Security Act, 2008 and the number of identity cards issued thereof during the past year;**
- (b) the state-wise details of number of workers registered and the number of workers who availed the social security benefit under the scheme during the past year; and**
- (c) the steps/measures taken by Government to ensure more registration of workers to avail the benefit of the scheme?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (c): The Government envisages creation of a National Database for Unorganised Workers (NDUW). This database shall be seeded with Aadhaar and used for facilitating delivery of social security schemes implemented by the Government. At present unorganised workers are registered under different social security schemes to avail the benefit under concerned schemes.**

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